

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 133 OF 2023

IN THE MATTER OF:

T. AMARNADTH

..... Applicant

Vs

THE DISTRICT COLLECTOR AND OTHERS

.... Respondents

REPORT FILED BY THE APPCB 3rd RESPONDENT

DATE- 09.05.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 133 OF 2023 (SZ)

Action taken report of APPCB in compliance with Hon'ble NGT Order dt. 15.03.2024 in O.A. No. 133 of 2023 (SZ) filed by Sri T. Amaranatha, Padmavathi Garden, Perumalla Palli (P), Tirupati Rural, Tirupati District, A.P on complaining encroachments and unlawful construction of cricket grounds and loss occurred to Tummalagunta tank, Tirupati Rural, Tirupati District, A.P

Sl. No	Particulars	Page Nos
1	APPCB Report	1

Date: 08.05.2024.

Nawudh Sobik 08/05/24
Andhra Pradesh Pollution Control Board,
Regional Office : Tirupati

ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board,
Regional Office : TIRUPATI

Report of the APPCB in compliance with Hon'ble NGT Order dt. 15.03.2024 in O.A. No. 133 of 2023 (SZ) filed by Sri T. Amaranatha, Padmavathi Garden, Perumalla Palli (P), Tirupati Rural, Tirupati District, A.P on complaining encroachments and unlawful construction of cricket grounds and loss occurred to Tummalagunta tank, Tirupati Rural, Tirupati District, A.P.

It is submitted that, Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai has issued the following order on 15.03.2024 on O.A. No. 133 of 2023 (SZ) filed by Sri T. Amaranatha, Padmavathi Garden, Perumalla Palli (P), Tirupati Rural, Tirupati District, A.P on complaining encroachments and unlawful construction of cricket grounds and loss occurred to Tummalagunta tank area, Tirupati Rural, Tirupati District, A.P. Copy of the order is herewith enclosed as **Annexure**.

"1. At the request of the learned counsel appearing for the District Collector – Tirupati District, Andhra Pradesh Pollution Control Board and Irrigation Department to file their reports, post the matter on 10.05.2024."

It's also submitted that, officials of this office have inspected the above alleged area on 30.04.2024 and observed that, play grounds such as Two carpet grass cricket grounds, Football ground, volley ball court, Tennis court, Walking tracks with temporary structures for toilets and shelters existing in the area.

During inspection, it's also observed that, there is no wastewater discharge / discharge of any industrial wastewater is joining to the said tank area. A bund exists towards eastern direction to the tank area.

It's also submitted that, AP Pollution Control Board have not issued any licenses / permissions for constructional activities / beatification activities at the said area of Thummalagunta village.

This report is submitted to the Hon'ble NGT in due compliance of the Hon'ble NGT Order dt. 15.03.2024 in O.A. No. 133 of 2023 (SZ). The APPCB will abide by all such directions as this Hon'ble tribunal may deem fit and appropriate.

Date: 08.05.2024.

Nawudulatale 08/05/24

ENVIRONMENTAL ENGINEER

AP Pollution Control Board,
Regional office, Tirupati.

**ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office : TIRUPATI**